

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1072 OF 2018
IN DFR NO. 2736 OF 2018**

Dated: 20th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**M/s. Unity Telecom Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & ...Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Kanishk Ahuja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Saumya Sharma for R-2

ORDER

List the matter on **21.08.2018.**

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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